

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins.) No. 540 of 2020

IN THE MATTER OF:

Amsons Communication Pvt. Ltd.

....Appellant

Vs.

ATS Estates Pvt. Ltd.

....Respondent

Present:

For Appellant: Mr. Riju Raj Singh Jamwal, Advocate.

**For Respondent: Mr. Neeraj Matta and Mr. Rajesh Ranjan,
Advocates.**

O R D E R
(Virtual Mode)

18.02.2021: The Learned Counsel for the Appellant and Respondent want to exchange their written submissions. They may do so.

List the Appeal 'For Admission (After Notice) Hearing' on **05th April, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

sa/md